			P.N.B. [R/D/ A/C] 216015	Rs. 1,20,606	Daughter (Pragati Priyadarshini)	Rs. 1,20,606		-
			Post Office, Bundu [R/D A/C]	Rs. 46,000	Daughter (Vijaya Laxmi)	Rs. 46,000		-
			Post Office (P.P.F.)	Rs. 47,939	Wife Name	Rs. 47,939		-
			Post Office (P.P.F.)	Rs. 41,981	Daughter (Pragati Priyadarshini)	Rs. 41,981		-
			Post Office (P.P.F.)	Rs. 58,787	Daughter (Vijaya Laxmi)	Rs. 58,787		-
3	Deposits (Time Deposits/NSCs etc.)		F.D.R. Central Bank	Rs. 10,000	Wife Name	Rs. 10,000		
4	Loan & Advances		Adv. Against Flat	Rs.12,74,500	Wife Name	Rs.12,74,500		
			Loan to Shankar Dayal Dubey	Rs. 4,00,000	Wife Name	Rs. 4,00,000		
			TDS (F/Y 2011-12)	Rs. 40,000	Own Name	Rs. 40,000		
			Adv. Tax (Income Tax)	Rs. 10,000	Wife Name	Rs. 10,000		
5	Investments (Shares/Bonds/Debentures/Mutual Fund/ ULIPs/LIC Policy etc.)		LIC from March 2008	Rs. 35,607 (H/Y)	Own Name	Rs. 2,84,856		
			LIC from February 2001	Rs. 6,768 Yearly	Wife name	Rs. 81,216		
			LIC from August 2009	Rs. 8,501 Yearly	Pragati	Rs. 25,503		
			LIC from August 2009	Rs. 8,020 Yearly	Vijaya	Rs. 16,040		
			SBI Life Ins. 31.03.2011	Rs. 60,000 Yearly	Own Name	Rs. 60,000		
			LIC Money Plus 10-11	Rs. 30,000 Single	Wife Name	Rs. 30,000		
			LIC Indomend Plus 10-11	Rs. 30,000 Single	Wife Name	Rs. 30,000		
			Stock in trade Pragati Ent.	Rs. 3,00,000	Own Name	Rs. 3,00,000		
			Stock in trade (Arti Kumari)	Rs. 2,00,000	Wife Name	Rs. 2,00,000		
			Investment in Sanjeevani Agrico	Rs. 2,00,000	Wife Name	Rs. 2,00,000		
			Bharti AXA Life Insurance	Rs. 2,00,000	Own Name	Rs. 2,00,000		

Date :.....

Signature:.....

21/12/11

Note: The declaration form is required to be filled in and submitted by every member giving particular of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list if Items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.